BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH

C.P. (I.B) No. 5/7/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2018

Name of the Company: Phoenix ARC Pvt Ltd.
(Trustee of Phoenix Trust FY 14-9)
V/s.
Nagaur Water Supply Company Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHASHVATA SHUKLA	ADVOCATE	RESPONDENT	
2.	PRASHANT PATEL (AS PER INSTRUCTION OF MR. ASHISH DOSHI PCS)	ADVOCATE	PETITIONER	

ORDER

Advocate Mr. Prashant Patel i/b. PCS Mr. Ashish Doshi isp resent for the petitioner

Advocate Mr. Shashvata Shukla is present for the Respondent

Ld. Lawyer Mr. Prashant Patel appeared on behalf of Mr. Ashish Doshi PCS, requested for some time, in the presence of the Ld. Lawyer for the Respondent.

The Prayer is allowed.

List the matter on 30.01.2019.

MANORAMA KUMARI
(MEMBER JUDICIAL)

HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)

Dated this the 12th , December 2018.